

Building of defence infrastructure in PoK

2577. SHRI RAVI PRAKASH VERMA:

SHRI NEERAJ SHEKHAR:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan occupied Kashmir (PoK) is an integral part of India;
- (b) whether Government is aware that China is building defence infrastructures in PoK;
- (c) if so, the details thereof and Government's response thereto;
- (d) whether the Ministry has taken up the issue with Chinese Government;
- (e) if so, the details thereof and response of China thereto; and
- (f) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS [GENERAL (RETD.) V. K. SINGH]: (a) to (f) India's consistent and principled position, as also enunciated in the 1994 Parliament Resolution adopted unanimously, is that the entire State of Jammu and Kashmir has been, is and shall be an integral part of India. Pakistan is in illegal and forcible occupation of a part of the Indian State of Jammu and Kashmir.

Government is aware of Chinese construction activities in Pakistan Occupied Kashmir (PoK). Government has conveyed to the Chinese side, including at the highest level, its concerns over these activities, which we see as violating our sovereignty and territorial integrity. We have asked the Chinese side to cease these activities.

Government keeps a constant watch on all developments having a bearing on India's security and takes necessary measures to safeguard it.

Propaganda by Pakistan on social media

2578. SHRI T. RATHINAVEL: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that studios have been set up in Pakistan to promote propaganda and manage contents on social media to mislead the people of Kashmir;
- (b) if so, the details thereof;
- (c) whether Government is taking effective steps to counter them; and
- (d) if so, the details thereof?